ATTO TO

1999

Declaration of Assets and Liabilities

Year. 2021 - 2022

I, Sanjiv kumar, son/daughter/wife of Shri Ramswarup Basad Verma aged. 30 (Approx) years, belonging to Office Attendent Cadre service and presently working as Office Attendent Bihar Legislative Assembly. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i) Cash		Rs 2500/_	khusbu kumari	Aalok Verma	Aniket Verma		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-21000/- (Approx) as on 09feb 2022 SBI, Brhar Vidhan Mandal	NiL	MiL	HIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	HIL	1711	MIL	HIL	Ø1L	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	MIL	NIL	MIL	HIL	
(v)	Motor Vehicles (details of make, etc.)	MIL	NIL	MIL	MIL MIL		
(vi)	Jewellery (give details of weight and value)	NIL	Gold logm (Approx) of RS-50500/- (Approx)	NIL	NIL	HIL.	
(vii)	Other assets, such as values of claims / interests	NIL		HIL	NIL	HIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		Share in Angs -tral property as per HUE			

(2). I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 99:02: 2022		
(a)	(i) Loans from Banks	Dakshin Bihar GraminBank, Rujauli	Rs 100,000/-		
	(ii) Loans from financial institutions				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water				
	(c) dues to departments dealing with supply of electricity				

1	(d) dues	to departn	nents							
		vith telepho to departn						-		
-		dealing with government								
1	transport (including aircraft and helicopters)									
										es established a
	(f) Other	dues, if a	ny							
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1		come Tax I								
1		filed. Give also Permanent Account Number (PAN)]								
1		th Tax [Als								
I		the assess						1		
1		year upto which Wealth Tax return filed.]						-		
					6					
1		Tax [Only	y in							
-	case of p	roprietary								
1	business									
	(iv) Prop	erty Tax								
	C. <u>Personal</u>	Detail								
	GPF/CPF/PRAN N	lo. :-	11011	53584	55		w = 1			
	Gender		M	(M/F)						
	Date of Birth	:-	10	0	8	1	9	9	1	(DD/MM/YYYY)
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	Class/Group	:-	C	—	(n (c)					
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			(Full Nar	ne e.g. B.	A.SBI	nar Adi	minist	iative	Service	•
			B.S.S	Bihar Se	cretaria	t Servi	ce etc)		
	Home District	:	NAW	ADA						
	I hereby		that th	ne abov	e det	ails a	re t	rue 1	o the	best of my
				Si	gnatur	e 5.	He	دين	Kan	۹,٠
				N	ame of	Emplo	oyee:	Sa	njiv.	Kumar
Place: Patny			Designation: Office Attendent							
Date: . 09-02-2022			Department Bihar legislative Assembly patro							

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.